



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLIMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,14th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE NANI TAGIA**

COURT NO: 1

[DIVISION BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
DATED 05-03-2019 TO 03-05-2019, (RELATING
TO DIVISION BENCH - I) ALONG WITH THE
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ADMISSION

4	WA/75/2019 B/O	SRI KALYAN SARMA @ KALYAN KR. SARMA Versus POONAM MAHANTA SARMA AND ANR	MR. K N CHOUDHURY MR. B P BORAH MR. M K DAS MS Z ANJUM	
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LEAVE NOTE OF ADVOCATES FOR 14/03/2019

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MR A K DAS	11-03-2019	To	15-03-2019
9)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
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13)	MR C BARUAH	11-03-2019	To	15-03-2019
14)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019
15)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
16)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
17)	MR. S P ROY	13-03-2019	To	16-03-2019
18)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
19)	MR N DUTTA	11-03-2019	To	27-03-2019
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21)	MS D D ROY	13-03-2019	To	19-03-2019
22)	MR. A K PURKAYASTHA	13-03-2019	To	15-03-2019

23)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
24)	MR S BORGOHAIN	13-03-2019	To	15-03-2019
25)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
26)	MR. S F CHISTIE	14-03-2019	To	18-03-2019
27)	MR. N N JHA	15-03-2019	To	15-03-2019
28)	MR. A ALAM	15-03-2019	To	15-03-2019
29)	MR. N SHARMA	15-03-2019	To	15-03-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUP KUMAR GOSWAMI

COURT NO: 2

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 1 TO 55 ALONG WITH
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
35	WP(C)/463/2012	M/S AMRIT FOOD PRODUCTS and 2 ORS Versus THE ASSAM STATE ELECTRICITY BOARD and ORS	MR.S P ROY MR.R P N SINGH MS.A TALUKDAR MRA K RAI MR.K RAJBONGSHI MS.D CHAKRABORTY	MR.B D DAS SC, A S E B
<u>MOTION</u>				
36	WP(C)/1591/2019 FIXED	MONOWARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MD. I H KHAN	SC, FINANCE DEPTT. (R3) SC, REVENUE (R2)
<u>ADMISSION</u>				
37	WP(C)/1291/2015 FIXED	TINKU KUMAR SAH Versus THE STATE OF ASSAM and 7 ORS,	MR.P TALUKDAR MS.J DEKA MS.M DUTTA	GA, ASSAM SC, PWD
38	WP(C)/166/2019 FIXED	SRC EXPRESS CARGO PVT. LTD. Versus THE UNION OF INDIA AND 3 ORS.	MR. A GOYAL MR. A CHOUDHURY MR. K P MAHESWARI	MR. B K DAS MR H P GUWALA SC, NF RLY
<u>HEARING</u>				
39	WP(C)/4679/2014 WP(C) 7633/2015(D/O), FIXED	TARUN CHANDRA GAYAN and 7 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.S BORA MR.P K GARODIA MS.P SARMA	MR.B D KONWAR GA, ASSAM MR.R BARUAH(R-6) MR.P J PHUKAN MR.R KALITA MR.N M DUTTA(R-6) MR.R SALOI MR.P KAKATI MR.S C KHOUND(R-6) SC. P.C. BOARD, ASSAM

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29)	MR. N SHARMA	15-03-2019	To	15-03-2019



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 3

[CIVIL BENCH - III]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 1 TO 63 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
30	WP(C)/1719/2019 B/O	MRIDUL KUMAR DHAR, AFS, Versus THE STATE OF ASSAM AND 3 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. S DUTTA SC, FOREST SC, K A A C
31	WP(C)/1721/2019 B/O	SUNAYANA AIDAW Versus THE STATE OF ASSAM AND 4 ORS.	MR S DAS MS K GOGOI MR A JAIN	SC, FINANCE AND TAXATION GA, ASSAM
32	WP(C)/1730/2019 B/O	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR A JAIN	SC, FINANCE AND TAXATION GA, ASSAM
33	WP(C)/1742/2019 B/O	ASIT KUMAR DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST SC, BTC
34	WP(C)/1752/2019 B/O	LATUMONI DAS AND 8 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MRS P BARMAN MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	GA, ASSAM SC, EXCISE DEPTT.
<u>ADMISSION</u>				
35	WP(C)/4979/2016 FIXED	PRANJIT KAKATI Versus THE STATE OF ASSAM AND 4 ORS	MR.F U BORBHUIYA MR.H ALI MS.S DAS	GA, ASSAM MR.U C RABHA(R-5) MR. R BORPUJARI MR.M M DEKA(R-5) SC, REVENUE

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE UJJAL BHUYAN

COURT NO: 4

[CIVIL BENCH - II

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - II) ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
16	Review.Pet./85/2018 WP(C) 1288/2014(D/O), FIXED	THE STATE OF ASSAM Versus SMTI MANITA DEVI	MR. D SAIKIA MR S M T CHISTIE MR. A DEKA MR. N SARMAH	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY
	WITH			
17	WP(C)/4861/2018	MANITA DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. B BARUAH MR. K KALITA MR. M R CHOUDHURY	SC, ELEM. EDU
ORDERS				
18	I.A.(Civil)/543/2019 FIXED in WP(C)/110/2019 WITH WP(C)/110/2019	ARUNUDOI JUNIOR COLLEGE Versus THE STATE OF ASSAM AND 3 ORS.	MRS R BEGUM MR. P KATAKI	SC, EDU
	WITH			
		ARUNUDOI JUNIOR COLLEGE Versus THE STATE OF ASSAM AND 3 ORS.	MR. P KATAKI MR M HALOI MRS R BEGUM	SC, SEC. EDU. MR. A GOYAL (R4) MR. A BARUAH (R4) MR. J P MORE (R4)
19	I.A.(Civil)/934/2019 FIXED in WP(C)/7686/2018 WITH WP(C)/7686/2018	M/S. AGLOWMED LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	
	WITH			
		M/S. AGLOWMED LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, FINANCE AND TAXATION MS B GOGOI
	WITH			
20	WP(C)/6728/2018 WITH I.A.(Civil)/937/2019 in WP(C)/6728/2018	M/S. AGLOWMED LTD. Versus THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	SC, TAXES
	WITH			
		M/S. AGLOWMED LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	

21 **WITH** WP(C)/7582/2018 M/S. AGLOWMED LTD. MS. M L GOPE SC, FINANCE AND
Versus THE STATE OF ASSAM AND 5 ORS. MS. N HAWELIA TAXATION
MS. N GOGOI
MS. N MECH

WITH
I.A.(Civil)/936/2019 M/S. AGLOWMED LTD. MS. M L GOPE
in WP(C)/7582/2018 **Versus** THE STATE OF ASSAM AND 4 ORS. MS. N HAWELIA
MS. N GOGOI
MS. N MECH

HEARING

22 Review.Pet./75/2016 SMTI TRIPTI KALITA and 4 ORS MR.A K PURKAYASTHA MR.P D NAIR(R-6)
WP(C) 7687/2015(D/O), FIXED **Versus** MR.S SHARMA MR G ALAM(R-6)
THE STATE OF ASSAM and 5 ORS MR.H ROHMANR-6
SC, P H E
MR.D NAG(R-6)

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LEAVE NOTE OF ADVOCATES FOR 14/03/2019

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR JUSTICE SONGKHUPCHUNG SERTO**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP CRIMINAL APPEAL
(JAIL) AND CRIMINAL APPEAL MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
11	Crl.A./78/2015 P/H, FIXED, BY SLIP	SURUJ ALI and 4 ORS Versus STATE OF ASSAM and ANR	MR.A DAS MR.J DAS MR.S DUTTA	PP, ASSAM(R-1)
12	Crl.A./101/2019 FIXED (CONNECTED WITH ITEM NOS. 5-7 IN THE DAILY CAUSELIST DATED 14-03-2019 LISTED BEFORE THIS BENCH.)	SAFIR UDDIN Versus THE STATE OF ASSAM AND ANR	MR. A R TALUKDAR	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANOJIT BHUYAN

COURT NO: 6

[CIVIL BENCH - IV

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - IV) FROM ITEM NOS. 56 TO 117 ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
14	WP(C)/3963/2014 CAVT. NO. 581/14 CAVT. 581/2014(D/O), FIXED	OIL AND NATURAL GAS CORPORATION Versus STATE OF ASSAM and 3 ORS,	MR. P K ROY MR. S K CHAKRABORTY MRS A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. S SARMA MR. R MAZUMDAR (R4) MRS P RAI (R4) MR H BEZBARUA (R4) MR. U SARMA (R4) MS. P PATHAK MS. B BORA FOR CAVEATOR
HEARING				
15	WP(C)/3152/2013 FIXED	MD. HASMAT ALI and 6 ORS. Versus THE STATE OF ASSAM AND 19 ORS	MR.T J MAHANTA MR.R J BORDOLOI MR.P K TALUKDAR	MR.N C DAS(R-12) MR.B C DAS GA, ASSAM MR.A SATTAR MR.M HAQUE MR.M TALUKDAR(R-7&11) MRS.V L SINGH MD.A HUSSAIN MR.Z MUKIT MR.S AHMED MR.B BARMAN(R- 7&11) MS.R R BARUAH MR.R K JAIN MS.P GOSWAMI MR.F SATTAR MRA UPADHYAY SC, REVENUE MR.P UPADHYAY MRT BORA
16	WP(C)/7283/2015 FIXED	GOALPARA AUTO-TEMPO OWNERS' ASSOCIATION NGO and ANR. Versus THE STATE OF ASSAM AND 7 ORS	MR.A MANNAF MS.F BEGUM	GA, ASSAM SC, TRANSPORT

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LEAVE NOTE OF ADVOCATES FOR 14/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MR A K DAS	11-03-2019	To	15-03-2019
9)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
10)	MR A KUNDU	11-03-2019	To	22-03-2019
11)	MR. Y DOLOI	11-03-2019	To	15-03-2019
12)	MR G BAISHYA	11-03-2019	To	15-03-2019
13)	MR C BARUAH	11-03-2019	To	15-03-2019
14)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019
15)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
16)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
17)	MR. S P ROY	13-03-2019	To	16-03-2019
18)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
19)	MR N DUTTA	11-03-2019	To	27-03-2019
20)	MS M HAZARIKA	11-03-2019	To	15-03-2019
21)	MS D D ROY	13-03-2019	To	19-03-2019
22)	MR. A K PURKAYASTHA	13-03-2019	To	15-03-2019
23)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
24)	MR S BORGHAIN	13-03-2019	To	15-03-2019
25)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
26)	MR. S F CHISTIE	14-03-2019	To	18-03-2019
27)	MR. N N JHA	15-03-2019	To	15-03-2019
28)	MR. A ALAM	15-03-2019	To	15-03-2019
29)	MR. N SHARMA	15-03-2019	To	15-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,14th March 2019]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 8

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST
[SPECIAL LIST (CIVIL)] DATED 05-03-2019
TO 03-05-2019, ALONG WITH THE FOLLOWING
MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
7	MFA/165/2017 WITH LCR 1 FILE, FIXED	NATIONAL INSURANCE CO. LTD Versus SMT NIRMOLA KALITA and 2 ORS	MR.K K BHATRA MR.R K BHATRA MS.A BORA MS.P HAJURI MR A SAIKIA MR.D K BHATRA	MR.J AHMED MS.S KALITA MR.P RAHMAN MR.A HOQUE
	WITH I.A.(Civil)/782/2019 in MFA/165/2017	SMT. NIRMOLA KALITA Versus THE NATIONAL INSURANCE COMPANY LTD.	MR. J AHMED MR. P RAHMAN	MR. R K BHATRA

LEAVE NOTE OF ADVOCATES FOR 14/03/2019

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
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11)	MR. Y DOLOI	11-03-2019	To	15-03-2019
12)	MR G BAISHYA	11-03-2019	To	15-03-2019
13)	MR C BARUAH	11-03-2019	To	15-03-2019
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16)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
17)	MR. S P ROY	13-03-2019	To	16-03-2019

18)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
19)	MR N DUTTA	11-03-2019	To	27-03-2019
20)	MS M HAZARIKA	11-03-2019	To	15-03-2019
21)	MS D D ROY	13-03-2019	To	19-03-2019
22)	MR. A K PURKAYASTHA	13-03-2019	To	15-03-2019
23)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
24)	MR S BORGHAIN	13-03-2019	To	15-03-2019
25)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
26)	MR. S F CHISTIE	14-03-2019	To	18-03-2019
27)	MR. N N JHA	15-03-2019	To	15-03-2019
28)	MR. A ALAM	15-03-2019	To	15-03-2019
29)	MR. N SHARMA	15-03-2019	To	15-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLIMENTARY CAUSELIST

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[For Thursday,14th March 2019]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 9

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019 (CRIMINAL BENCH - II)
(RELATING TO CRIMINAL REVISION AND CRIMINAL
PETITION) ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
12	Bail Appln./562/2019 FIXED	SMTI. DAISY HAZARIKA Versus THE STATE OF ASSAM	MR. P SHARMAH MR. T BAIDYA MS. A S BAIDYA	PP, ASSAM
HEARING				
13	Crl.Rev.P./480/2010 (PART-HEARD), WITH LCR, FIXED	NO.880893084 HC/GD PRATYUSH KUMAR PATRA Versus THE UNION OF INDIA and ANR	MR. A K BHATTACHARYYA MR.B K SINGH MR.K K BHATTACHARYYA MR.A K CHOUDHURY MR.S DUTTA MS.T TALUKDAR	ASSTT.S.G.I.
14	Crl.Pet./755/2017 (PART-HEARD), FIXED	ANJAI KUMAR SINGH @ DATOL SINGH Versus THE UNION OF INDIA	MS. S K NARGIS MS. N DAS MRS. B HAZARIKA	SC, CUSTOMS & CENTRAL EXCISE

LEAVE NOTE OF ADVOCATES FOR 14/03/2019

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
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9)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
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12)	MR G BAISHYA	11-03-2019	To	15-03-2019
13)	MR C BARUAH	11-03-2019	To	15-03-2019
14)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019

15)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
16)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
17)	MR. S P ROY	13-03-2019	To	16-03-2019
18)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
19)	MR N DUTTA	11-03-2019	To	27-03-2019
20)	MS M HAZARIKA	11-03-2019	To	15-03-2019
21)	MS D D ROY	13-03-2019	To	19-03-2019
22)	MR. A K PURKAYASTHA	13-03-2019	To	15-03-2019
23)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
24)	MR S BORGOHAIN	13-03-2019	To	15-03-2019
25)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
26)	MR. S F CHISTIE	14-03-2019	To	18-03-2019
27)	MR. N N JHA	15-03-2019	To	15-03-2019
28)	MR. A ALAM	15-03-2019	To	15-03-2019
29)	MR. N SHARMA	15-03-2019	To	15-03-2019



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[For Thursday,14th March 2019]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

COURT NO: 11

[DIVISION BENCH - II

**THIS BENCH WILL TAKE UP THE ADDITIONAL
HEARING LIST DATED 25-02-2019 TO 29-03-2019
ALONG WITH THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
34	WP(C)/6180/2017 WITH LCR, FIXED	AKMAD ALI Versus THE UNION OF INDIA and 5 ORS	MR.A R TALUKDAR MR.A H M R CHOUDHURY MR. L R MAZUMDER MD. I HUSSAIN	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/3327/2017 in WP(C)/6180/2017	AKMAD ALI Versus THE UNION OF INDIA AND 5 ORS	MR.A R TALUKDAR MR.A H M R CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
35	WP(C)/6661/2017 WITH LCR, FIXED	RAHIMAN NESSA @ RAHIMA KHATUN @ RAHIMON NESSA Versus THE UNION OF INDIA and 3 ORS.	MR.T H HAZARIKA MR. S DEKA MR.M CHETIA MR.A RASHID MR.K ISLAM	GA, ASSAM ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 14/03/2019

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MR A K DAS	11-03-2019	To	15-03-2019
9)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
10)	MR A KUNDU	11-03-2019	To	22-03-2019
11)	MR. Y DOLOI	11-03-2019	To	15-03-2019
12)	MR G BAISHYA	11-03-2019	To	15-03-2019
13)	MR C BARUAH	11-03-2019	To	15-03-2019
14)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019
15)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019

16)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
17)	MR. S P ROY	13-03-2019	To	16-03-2019
18)	MR S M ABDULLAH P	11-03-2019	To	20-03-2019
19)	MR N DUTTA	11-03-2019	To	27-03-2019
20)	MS M HAZARIKA	11-03-2019	To	15-03-2019
21)	MS D D ROY	13-03-2019	To	19-03-2019
22)	MR. A K PURKAYASTHA	13-03-2019	To	15-03-2019
23)	MS. J HAZARIKA	12-03-2019	To	27-03-2019
24)	MR S BORGOHAIN	13-03-2019	To	15-03-2019
25)	MR. A H ALAMGIR	14-03-2019	To	20-03-2019
26)	MR. S F CHISTIE	14-03-2019	To	18-03-2019
27)	MR. N N JHA	15-03-2019	To	15-03-2019
28)	MR. A ALAM	15-03-2019	To	15-03-2019
29)	MR. N SHARMA	15-03-2019	To	15-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,14th March 2019]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MR. JUSTICE MIR ALFAZ ALI**

COURT NO: 12

[THIS BENCH WILL SIT AT 10:30 A.M.

**RESPECTIVE SINGLE BENCHES WILL SIT
AFTER RISING OF THIS BENCH.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	PIL/26/2018 FIXED	RAYI RIANG AND ANR. Versus THE STATE OF ARUNACHAL PRADESH AND 22 ORS.	MS. M DEV MRS. A BASUMATARY MS. P DEB MS. N DEB	MR. M BISWAS (R23) MR. B J MUKHERJEE MR. D TIWARI (R23) ASSTT.S.G.I. GA, ARUNACHAL
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LEAVE NOTE OF ADVOCATES FOR 14/03/2019

1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
6)	MS. A VERMA	07-03-2019	To	29-03-2019
7)	MR. A K TALUKDAR	11-03-2019	To	15-03-2019
8)	MR A K DAS	11-03-2019	To	15-03-2019
9)	MR. D K BAGCHI	11-03-2019	To	14-03-2019
10)	MR A KUNDU	11-03-2019	To	22-03-2019
11)	MR. Y DOLOI	11-03-2019	To	15-03-2019
12)	MR G BAISHYA	11-03-2019	To	15-03-2019
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14)	MS. M D CHOWDHURY	11-03-2019	To	15-03-2019
15)	MRS. U CHAKRABORTY	12-03-2019	To	19-03-2019
16)	MR R CHAKRAVORTY	12-03-2019	To	26-03-2019
17)	MR. S P ROY	13-03-2019	To	16-03-2019
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29)	MR. N SHARMA	15-03-2019	To	15-03-2019



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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 12

[CIVIL BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - III) FROM ITEM NOS. 64 TO 124 ALONG WITH
THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
26	WP(C)/2809/2014 FIXED	BASANTA KUMAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR.H BURAGOHAJIN MS.M BORAH MS.S TALUKDAR MS.S HAZARIKA MS.D GOGOI	MR.H DAS MR.K GOGOI(Sc, Higher Education Department (R- 1 & 2)) MR.P MAHANTA MS.P SAHARIA(R 3 to 5) SC, EDU
27	WP(C)/4498/2015 B/O	NO.115330082 EX-RT/GD MUSTAQUE AHMED Versus THE UNION OF INDIA AND 4 ORS	MRM J QUADIR MR.S B LASKAR MR.S Y AHMED	C.G.C. MS.A DAS ASSTT.S.G.I.
28	WP(C)/7912/2015 FIXED	DILIP DAS Versus THE STATE OF ASSAM AND 2 ORS	MR.S K GOSWAMI MR.N BARMAN	MR.B K SHARMAR 1,2 MS. D D BARMAN SC, FINANCE(R3) SC, SOCIAL WELFARE
ORDERS				
29	Review.Pet./103/2018 IN RFA 36/2010(D/O), WITH LCR, FIXED WITH I.A.(Civil)/2631/2018 in Review.Pet./103/2018	SRI SATYA SUNDAR UPAMANYU AND ANR Versus UNITED BANK OF INDIA SRI SATYA SUNDAR UPAMANYU AND ANR Versus UNITED BANK OF INDIA	MR. P KHATANIAR MR J CHUTIA MR. P KHATANIAR MR J CHUTIA	
HEARING				
30	WP(C)/6017/2012 FIXED	ARJYA KUMAR NARZARY and ANR. Versus THE STATE OF ASSAM AND 3 ORS	MRJ PAYENG MR.M KALITA MR.M K DUTTA	MR.S SAIKIA SC, PWD
31	WP(C)/2937/2015 B/O	RATNESWAR KUMAR and 46 ORS Versus THE CHIEF GENERAL MANAGER , STATE BANK OF INDIA and 25 ORS	MR.D BARUAH MR.M SAIKIA	MR.S S SHARMA(R 1-26) MS. L SHARMA(R-1 to 26) MR. A SHARMA(R 1-26)

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LEAVE NOTE OF ADVOCATES FOR 14/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
4)	MR. B DEB	11-03-2019	To	26-03-2019
5)	MR. D BORAH	11-03-2019	To	15-03-2019
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26)	MR. S F CHISTIE	14-03-2019	To	18-03-2019
27)	MR. N N JHA	15-03-2019	To	15-03-2019
28)	MR. A ALAM	15-03-2019	To	15-03-2019
29)	MR. N SHARMA	15-03-2019	To	15-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Thursday,14th March 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 13

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019, (RELATING TO CIVIL
BENCH - I) ALONG THE FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
12	RFA/104/2018 B/O	MONOJ KUMAR KHAKHOLARI Versus SMTI PRATIMA KHAKHOLARI AND 4 ORS	MR. M CHANDA MR. S K GHOSH MS F AHMED	
ADMISSION				
13	CRP/179/2018 CAVT. NO.1116/2018 (PART-HEARD), FIXED	BINA PAUL AND 2 ORS. Versus SAMYABRATA PAUL @ BACCHU PAUL AND 2 ORS	MR. A BHATTACHARYA MR D CHAKRABORTY	MR. D MOZUMDER MR. S BISWAS MS. J KAKOTI FOR CAVEATOR
14	CRP/209/2015 WITH I.A.(C) 2013/17(D/O), FIXED	MRS. NEIKHOL CHANGSAN @ NEIKHOL HALOLAI Versus MR. THONGKOMANG ARMSTRONG CHANGSAN	MR R DHAR MR.H S KALSI MRS. R RONGMEI MS. K L R YANTHAN MS.R S SADIAL	MR.B CHOUDHURY MR.A K DAS MR.R J BARUA
	WITH I.A./1375/2015 in CRP/209/2015	MRS. NEIKHOL CHANGSAN @ NEIKHOL HALOLAI Versus MR. THONGKOMANG ARMSTRONG CHANGSAN	MR.H S KALSI MS.R S SADIAL	
ORDERS				
15	I.A.(Civil)/3044/2018 FIXED in RSA/246/2018	SMTI UJJALA DAS Versus SAMAR PYNE AND 10 ORS	MR. B BANERJEE MR. A MOBARAQUE MS. C MOZUMDAR	MR G P BHOWMIK (R8- R11) MRS. M HORE (R8-R11) MS P CHETIA (R8-R11)
	WITH RSA/246/2018	SMTI UJJALA DAS Versus SAMAR PYNE AND 10 ORS	MR. B BANERJEE MR. A MOBARAQUE MS. C MOZUMDAR	MR G P BHOWMIK (R8- R11) MRS. M HORE (R8-R11) MS P CHETIA (R8-R11)
HEARING				
16	RSA/184/2012 CAVT. NO. 836/12 WITH LCR	DWIJAMONI SINGH Versus AMAL PAUL CHOUDHURY	MR. A K PURKAYASTHA MR. S K DAS MR. A SAIKIA MR.S DAS MR.P K BORDOLOI MR. S SHARMA MR.N N UPADHAYA	MR.G N SAHEWALLA MS.S SENAPATI MR.P DEKA FOR CAVEATOR MD.ASLAM

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LEAVE NOTE OF ADVOCATES FOR 14/03/2019

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1)	MR. S CHAMARIA	03-01-2019	To	19-04-2019
2)	MR. N BORUAH	19-02-2019	To	15-03-2019
3)	MR. J A AHMED	01-03-2019	To	20-03-2019
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26)	MR. S F CHISTIE	14-03-2019	To	18-03-2019
27)	MR. N N JHA	15-03-2019	To	15-03-2019
28)	MR. A ALAM	15-03-2019	To	15-03-2019
29)	MR. N SHARMA	15-03-2019	To	15-03-2019



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLIMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 16

[CRIMINAL SINGLE BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
41	Bail Appln./230/2019 [AT 10:30 A.M.]	PUJA DAS Versus THE STATE OF ASSAM	MR. N DEKA MR. M CHETIA MR. M GOGOI	PP, ASSAM
<u>MOTION (BA)</u>				
42	Bail Appln./564/2019	MD. BAHAR ALI Versus THE STATE OF ASSAM	MR. A MOBARAQUE MR. A HUSSAIN	PP, ASSAM
43	Bail Appln./565/2019	AMAL BAISHYA Versus THE STATE OF ASSAM	MR. M MAHANTA MR. P K MUNIR	PP, ASSAM
44	Bail Appln./566/2019	AMIR HUSSAIN Versus THE STATE OF ASSAM	MR. S ROY MD. I ALI	PP, ASSAM
45	Bail Appln./567/2019	MD. RITUL ALI AND ANR. Versus THE STATE OF ASSAM	MR. S M MOLLAH MD N ABED	PP, ASSAM
46	Bail Appln./568/2019	SK. ASRAF ALI AND ANR. Versus THE STATE OF ASSAM	MR. A K AZAD MS E CHOUDHURY	PP, ASSAM
47	Bail Appln./569/2019	MD. MUKTAR RAHMAN Versus THE STATE OF ASSAM	G UDDIN	PP, ASSAM
48	Bail Appln./570/2019	DEBOJIT BARMAN Versus THE STATE OF ASSAM	MR. P K GARODIA MR. J. SINGH MR. A DEKA	PP, ASSAM
<u>MOTION</u>				
49	AB/756/2019	IKBAL HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MS F N AHMED	PP, ASSAM
50	AB/757/2019	NUR MAHAMMAD AND 2 ORS. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M HUSSAIN	PP, ASSAM
51	AB/758/2019	PHOOLMONI DAS Versus THE STATE OF ASSAM	MS. R KALITA MS S DAS	PP, ASSAM
52	AB/759/2019	BIPUL BARUAH Versus THE STATE OF ASSAM	MR. G PHUKAN MR. C PRADHAN	PP, ASSAM

53	AB/760/2019	KHALILUR RAHMAN Versus THE STATE OF ASSAM	MR. S AHMED MR. F R CHOUDHURY MR. Y ALI	PP, ASSAM
54	AB/761/2019	AYUB ALI Versus THE STATE OF ASSAM	MR. A K AZAD MS E CHOUDHURY	PP, ASSAM
55	AB/762/2019	TAIJUDDIN AHMED Versus THE STATE OF ASSAM	MR. S MUNIR MD R ISLAM	PP, ASSAM
56	AB/763/2019	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR S RAHMAN MR. B CHOWDHURY MS. S PHUKAN	PP, ASSAM
57	AB/764/2019	RANJIT KUMAR ROY Versus THE STATE OF ASSAM	MR. P BORA MRS. M C DUTTA MR. A CHETIA	PP, ASSAM
58	AB/765/2019	GOLAP ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS J BORAH MR. P S BISWAS MS S SENGUPTA MR. A H MONDAL	PP, ASSAM
59	AB/766/2019	RITUMONI DAS @ RITU DAS AND ANR. Versus THE STATE OF ASSAM	MR G SAROWAR MR. N UDDIN MR. M ISLAM	PP, ASSAM
60	AB/767/2019	BASANTA PHUKON Versus THE STATE OF ASSAM	MR. J C GOGOI MR. K KALITA MR. D HANDIQUE MR. H KAKATI	PP, ASSAM
61	AB/768/2019	AJGAR ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
62	AB/769/2019	LALIT CHANDRA SARMAH Versus THE STATE OF ASSAM	MR. S C BISWAS MR. P S BISWAS	PP, ASSAM
63	AB/770/2019	MD. KHUNJUR ALI @ KHUNJUR ALI SK. Versus THE STATE OF ASSAM	MS D DAS	PP, ASSAM
64	AB/771/2019	JANESIDDIQUE AHMED @ MUNMUN AND ANR. Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN	PP, ASSAM
65	AB/772/2019	MD. RATUL ALI @ NAUMON Versus THE STATE OF ASSAM	MS. P BORAH MR. T BARUKIAL	PP, ASSAM
66	AB/773/2019	JADUMONI SAIKIA Versus THE STATE OF ASSAM	MR M J QUADIR MR. K MIRA	PP, ASSAM
67	AB/774/2019	HABIBUR RAHMAN LASKAR @ RAJIB LASKAR AND ANR. Versus THE STATE OF ASSAM	MR F K R AHMED	PP, ASSAM
68	AB/775/2019	RICHARD RAHMAN KAZI Versus THE STATE OF ASSAM	MR I RAFIQUE MS. M DEKA	PP, ASSAM
69	AB/776/2019	MALBHUG TAYE Versus THE STATE OF ASSAM	MR. B HALDAR MR. S BARMAN	PP, ASSAM
70	AB/777/2019	RAJIB DEKA Versus THE STATE OF ASSAM	MR A CHANDRAN MR. P K BORAH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/03/2019

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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MIR ALFAZ ALI

COURT NO: 17

[CRIMINAL SINGLE BENCH]

**THIS BENCH WILL TAKE UP HEARING LIST DATED
05-03-2019 TO 03-05-2019 (CRIMINAL BENCH - I)
(RELATING TO CRIMINAL APPEAL) ALONG WITH THE
FOLLOWING MATTERS.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
JUDGEMENT				
14	RSA/162/2009 [AT 10:30 A.M.]	TAMIJ UDDIN LASKAR Versus MUSST. MAJIBUN NESSA and ORS	MR.G N SAHEWALLA MS.S SENAPATI MD.ASLAM	MR.A M BUZARBARUAH(R-3, 4, 8 & 9) MR H DAS (R3, R4, R6, R8) MR.J U N M LASKAR MR.A M BARBHUIYA MR.J ISLAM MS. A AHMED(R-3, 4, 8 & 9) MR.A A R KARIM MS.S F MAITAI(R-3, 4, 8 & 9)
ADMISSION				
15	Crl.Rev.P./41/2019 FIXED	SMT. KIRAN JAISWAL Versus CENTRAL BUREAU OF INVESTIGATION	MS. B S GOYAL MR. A J HAZARIKA	SC, CBI
WITH				
16	Crl.Rev.P./53/2019	JOY PRAKASH JAISWAL AND 2 ORS. Versus CENTRAL BUREAU OF INVESTIGATION	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA	SC, CBI
WITH				
17	Crl.Rev.P./81/2019	SANJEEV JAISWAL Versus CENTRAL BUREAU OF INVESTIGATION (F)	MR K K MAHANTA	SC, CBI
HEARING				
18	Crl.A./189/2016 WITH LCR 5 FILES, FIXED	MD ALFRED HUSSAIN @ ABUSARIF and 3 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY (P2-P4) MR. H ALI (P2-P4) MR. M HOSSAIN (P2-P4) MR. M HOSSAIN (P2-P4) MR. K U AHMED	MR. M A SHEIKH MD. M H CHOUDHURY MS. F INTAZ PP, ASSAM
WITH				
	I.A.(Crl.)/540/2016 in Crl.A./189/2016	MD.FAKHRUL ISLAM Versus MD.MISTER JINNAH @ MISTER HUSSAIN AND 3 ORS	MR. M A SHEIKH MS.F INTAZ MR.K U AHMED	MR.A B ROY MR.R DUBEY MR.R KALITA PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 14/03/2019

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 20

[CIVIL BENCH - I

THIS BENCH WILL TAKE UP MAC.APPEAL MATTERS.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
38	MACApp./321/2013 (PART-HEARD), WITH LCR 2 FILES, FIXED	NATIONAL INSURANCE CO LTD Versus SANTANA GOSWAMI and ORS	MR.R K BHATRA MS.P HUJURI MRS.A BORAH MR A SAIKIA	MR.M DUTTA MD.A KHAN MRM RAHMAN(R-4&5) MS.S DAS(R-4&5) MRMIJANUR RAHMAN

LEAVE NOTE OF ADVOCATES FOR 14/03/2019

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The Gauhati High Court, At
Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[**SUPPLEMENTARY CAUSE LIST**]

[**FOR THURSDAY THE 14TH DAY OF MARCH, 2019**]

BEFORE:
HON'BLE MR. JUSTICE SONGKHUPCHUNG SERTO
[COURT NO. 10]

[AT 10:30 A.M.]

[SPECIAL DIVISION BENCH WILL SIT AFTER
RISING OF THIS BENCH]

ORDER

1	PIL 1/2018	SHRI Y.HETOKHU AWOMI AND ANR.	MR. TAKA MASA, SR. ADVOCATE MR. ARENLOG, ADVOCATE, MR. T B JAMIR(ADDL.SR. ADVOCATE GENERAL, NAGALAND)	MR. R.IRALU, SENIOR ADVOCATE MR. K L SOLO, MR. L IRALU, MS. MHABENI MS. MECHIETE-U ADVOCATES
		Vs		
		THE STATE OF NAGALAND AND ORS.		

TOTAL - 1
